

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 1362 of 1997

Date of order : 20.7.06

Present: Hon'ble Mr.B.V.Rao, Judicial Member
Hon'ble Dr.A.R.Basu, Administrative Member

TAPAN KR. BHAKRA & ANR.

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Ms.U.Sanyal, counsel

O R D E R

B.V.Rao, J.M.

None appears for the applicant. On the last occasion also there was no representation from the applicant's side. However, 1d.counsel for the respondents is present. This matter is of 1997 and thus it is dismissed for default. No order as to costs.


MEMBER(A)


MEMBER(J)

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